

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION No. 1161  
TO BE ANSWERED ON 9<sup>TH</sup> FEBRUARY 2024**

**RASHTRIYA BAL SWASTHYA KARYAKRAM**

**1161: SHRI KRUPAL BALAJI TUMANE:  
SHRIMATI KESHARI DEVI PATEL:**

Will the **MINISTER of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to implement Rashtriya Bal Swasthya Karyakram in the country and if so, the details thereof along with the achievements made since its inception till date;
- (b) whether the Government has evaluated the scheme through social audit and if so, the details thereof along with the findings of such evaluation;
- (c) the details of the funds allocated and utilized under the scheme during the last three years and the current year along with the number of children covered under the scheme since its inception;
- (d) whether the Government proposes to set up state of art laboratories in the Union Government run hospitals/healthcare centres to detect the genetic disorder/other diseases through pre-natal diagnostic tests; and
- (e) if so, the details thereof along with the funds allocated for this purpose?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e) Ministry of Health and Family Welfare (MoHFW) implements Rashtriya Bal Swasthya Karyakram (RBSK) in all States/UTs under National Health Mission (NHM), for children in age group 0-18 years in Anganwadi centres, Government and Government aided schools with the objective of early identification and management for 32 selected health conditions - 4 D's i.e. Defects at Birth, Developmental delays, Diseases and Deficiencies.

As reported by States/UTs, 168.07 crore children have been screened, 11.13 crore children have been identified with selected health conditions and 5.36 crore children have been provided secondary/tertiary care from FY 2013-14 till FY 2023-24 (upto Sept. 2023) under RBSK. State/UT wise details are placed at Annexure-1.

The technical and financial support is provided to the States/UTs under the NHM for infrastructure, essential equipment and required human resources at District Early Intervention

centers (DEICs) including capacity building for comprehensive management of selected health conditions. The State/UT-wise details of the budget allocation and utilization for RBSK is placed at Annexure-2.

The RBSK Program is evaluated under NHM through review of quarterly reports, field visits and periodic meetings with State Nodal Officers, reviews during the process of Annual Programme Implementation Plans (APIP) and Common Review Missions (CRM).

The Department of Biotechnology started the Unique Methods for Management of Inherited Disorders (UMMID) initiative to address the burden of genetic disorders in the country. One of the components of the UMMID initiative is establishing NIDAN Kendras (National Inherited Disorders Administration Kendras) for providing clinical care broadly encompassing the activities of prenatal testing for genetic disorders, newborn screening for relatively common treatable genetic metabolic disorders, and genetic counseling of pregnant mothers carrying fetuses with high risk of genetic disorders.

Under this initiative, 11 NIDAN Kendras have been established at Government hospitals spread in eight States of the country. The total sanctioned cost of the UMMID Initiative is Rs. 35 Crores.

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## Rashtriya Bal Swasthaya Karyakram (RBSK) cumulative achievement from FY 2013-14 to FY 2023-24(Q2)

(As reported by State/UTs – No. in Lakhs)

State/UTs	Children Screened	Children Identified	Children availed Secondary/ Tertiary Care for 4Ds
Andaman & Nicobar	1.81	0.76	0.10
Andhra Pradesh	275.33	12.15	8.71
Arunachal Pradesh	23.18	3.63	1.00
Assam	533.80	18.11	13.93
Bihar	1784.76	30.40	14.74
Chandigarh	19.04	4.56	1.87
Chhattisgarh	337.63	4.79	0.82
Dadra & Nagar Haveli	9.74	0.90	0.19
Daman	2.67	0.39	0.02
Delhi	0.00	0.00	0.00
Goa	191.61	12.49	5.56
Gujarat	1468.99	193.53	103.74
Haryana	366.90	80.89	42.18
Himachal Pradesh	60.35	5.86	0.12
Jammu & Kashmir	165.78	17.70	6.75
Jharkhand	228.91	10.79	4.68
Karnataka	1051.99	90.20	43.13
Kerala	566.83	37.89	15.74
Ladakh	2.38	0.39	0.02
Lakshadweep	0.00	0.00	0.00
Madhya Pradesh	921.90	75.99	53.12
Maharashtra	1906.08	78.44	36.57
Manipur	14.50	1.48	0.42
Meghalaya	64.42	4.86	1.60
Mizoram	23.99	2.17	0.76
Nagaland	13.00	1.18	0.23
Odisha	724.40	58.36	34.17
Puducherry	16.52	0.81	0.42
Punjab	357.32	25.92	7.07
Rajasthan	563.48	24.93	13.75
Sikkim	7.39	0.95	0.26
Tamil Nadu	1295.88	51.87	25.57
Telangana	146.55	7.31	4.15
Tripura	37.63	7.92	1.51
Uttar Pradesh	2080.29	81.33	37.86
Uttarakhand	217.32	12.96	1.11
West Bengal	1324.24	150.79	53.75
<b>Total</b>	<b>16806.63</b>	<b>1112.69</b>	<b>535.62</b>

\*Community level screening through Mobile Health teams were disrupted during Covid pandemic in 2020-21 and 2021-22 as Anganwadis and schools were closed and MHTs were serving in Covid duties.

\* Delhi is not screening children under RBSK Programme

\* As per the reports submitted by the state till Sep 2023.

## Annexure-2

State/UT wise Approvals and Expenditure for Rashtriya Bal Swasthya Karyakram (RBSK) under NHM  
from F.Y. 2020-21 to 2023-24

(Rs. In lakhs)

Sl. No.	State	2020-21		2021-22		2022-23		2023-24	
		*SPIP Approvals	Expenditure	*SPIP Approvals	Expenditure	*SPIP Approvals	Expenditure	*SPIP Approvals	Expenditure
1	Andaman and Nicobar Islands	137.48	112.76	140.47	97.40	40.98	11.83	38.51	9.82
2	Andhra Pradesh	10,559.52	2,566.69	2699.79	2588.46	2,666.97	991.00	742.93	744.04
3	Arunachal Pradesh	962.06	497.63	875.73	781.69	362.40	345.61	382.95	39.70
4	Assam	6,230.70	5,393.93	6937.97	6625.21	1,988.05	1,762.73	1,908.56	925.27
5	Bihar	12,761.99	11,360.38	3464.51	5364.53	4,588.31	2,831.79	4,637.23	1,376.13
6	Chandigarh	154.30	75.76	177.21	164.26	80.50	14.01	52.50	35.83
7	Chhattisgarh	6,218.30	4,541.79	6416.74	5139.74	2,571.56	1,976.74	2,602.08	624.86
8	Dadra & Nagar Haveli and Daman & Diu	66.43	154.11	261.00	166.61	51.35	33.96	50.60	25.06
9	Delhi	134.28	-	389.56	0.00	1,127.67	674.48	963.40	207.82
10	Goa	23,828.96	12,836.69	367.68	253.36	119.64	49.37	101.65	62.21
11	Gujarat	4,128.05	2,641.10	16491.77	14768.49	7,497.93	5,614.82	7,000.65	3,856.88
12	Haryana	6,661.84	5,960.88	3858.99	2740.98	1,849.16	1,415.77	1,633.22	1,193.30
13	Himachal Pradesh	2,314.30	1,626.75	2176.26	2098.90	977.93	793.89	1,030.53	627.57
14	Jammu and Kashmir	5,118.46	4,237.79	5176.20	4966.26	1,533.54	902.79	1,807.94	569.03
15	Jharkhand	5,319.06	1,892.21	5515.02	1668.88	1,630.42	649.52	1,544.21	462.39
16	Karnataka	7,238.59	7,837.88	7047.66	6349.53	2,805.64	1,773.11	2,026.96	639.87
17	Kerala	19,443.60	14,163.90	5738.44	6119.49	4,524.74	4,351.30	4,367.06	1,017.42
18	Ladakh	485.56	318.77	444.77	397.78	157.60	106.73	153.40	66.68
19	Lakshadweep	3.20	0.19	10.54	0.00	6.41	-	3.50	-
20	Madhya Pradesh	17,796.99	6,901.13	15461.51	13346.65	6,082.33	5,562.25	6,268.15	3,079.09
21	Maharashtra	4,209.74	3,859.77	22714.47	18719.86	10,336.18	6,668.33	6,612.24	3,666.27
22	Manipur	1,242.09	447.89	2575.41	320.39	2,581.43	1,742.88	1,100.70	73.40
23	Meghalaya	1,547.29	1,261.83	1641.05	930.61	827.54	819.88	770.34	268.24
24	Mizoram	606.37	530.43	662.39	615.51	234.63	123.67	216.34	103.80
25	Nagaland	324.11	176.26	358.57	174.80	183.81	28.54	172.60	48.51
26	Odisha	12,035.06	9,351.63	11997.79	10627.72	4,003.81	5,149.23	3,458.60	2,070.59
27	Puducherry	101.31	45.00	105.87	51.81	58.45	9.42	52.78	9.50
28	Punjab	8,763.55	8,396.31	4231.52	4322.30	1,912.08	1,370.60	1,552.08	982.04
29	Rajasthan	10,850.44	5,176.99	12875.76	5206.94	4,140.24	1,949.51	4,140.24	1,003.17
30	Sikkim	208.49	53.09	228.57	59.72	83.64	67.93	63.85	21.45
31	Tamil Nadu	5,538.14	8,175.54	10248.43	7080.80	5,368.93	3,401.87	5,215.92	2,933.17
32	Telangana	473.74	235.11	6417.94	5723.84	2,210.62	719.54	1,813.52	577.55
33	Tripura	744.69	562.61	1007.92	613.34	531.05	283.33	434.16	89.87
34	Uttar Pradesh	33,454.64	26,787.70	35703.40	23127.42	8,696.49	7,253.34	10,914.11	3,947.57
35	Uttarakhand	3,290.57	2,649.49	3534.96	3280.54	1,792.79	1,073.90	1,611.49	742.94
36	West Bengal	12,481.76	9,685.38	14419.37	9773.06	4,833.84	3,244.90	4,707.27	1,304.21

Note:

\*State Program Implementation Plans (SPIP)

1. The above data is as per the available Financial Management Reports (FMRs) reported by the States/UTs.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs. The expenditure w.r.t. flexible pool for RCH, etc. is updated upto 31.12.2023 except Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Jharkhand, Puducherry, Uttar Pradesh, West Bengal (updated upto 30.11.2023), Chandigarh, Karnataka, Manipur, Meghalaya, Odisha, Punjab, Tamil Nadu, Tripura (updated upto 31.10.2023), Lakshadweep (updated upto 30.09.2023) and is provisional.